

Prices and what is the reason for delay in revising the prices of industrial alcohol;

(c) what action is being taken to expedite revision of price of industrial alcohol with a view to providing relief to the industries concerned; and

(d) whether Government propose to take into account inflationary factors which have occurred heretofore after the receipt of the aforesaid report of the BICP while revising the prices of industrial alcohol ?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) Yes, Sir.

(b) & (c). The recommendations of the B.I.C.P. are under consideration.

(d) Yes, Sir.

N. Bihar rivers in Spate

*548. **SHRI PIUS TIRKEY:** Will the Minister of IRRIGATION be pleased to state:

(a) whether Government's attention has been drawn to a news item in the '*Hindustan Times*' dated the 23rd June, 1980 heading captioned 'Several N. Bihar rivers in spate'; and

(b) the steps taken by Central Government in this regard to assist the State authorities?

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDAY): (a) & (b). There have been floods in North Bihar, but these were of low to medium intensity and flood levels have not reached the danger level.

The Central Government has set up a Central Flood Forecasting Organisation which provides valuable assistance to the States in the task of flood fighting by issuing forecasts of floods in various rivers. This service covers the flood prone rivers to North Bihar. The Central Government is also negotiating with HNG Nepal the arrangements for improving and

modernising the flood forecasting in respect of the rivers which flow to Bihar from Nepal.

In this connection, the State Government has informed that there are no reports of crop damages.

Amount given by World Bank for Rural Electrification

*549. **SHRI DILEEP SINGH BHURIA:** Will the Minister of ENERGY AND COAL be pleased to state:

(a) the total amount of loan given so far by the World Bank for rural electrification;

(b) the rate of interest charged thereon; and

(c) the break-up of the loan—State-wise figures?

THE MINISTER OF ENERGY AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURY): (a) The Government of India have signed two Credit Agreements with the World Bank (International Development Association)—IDA Credit No. 572-IN signed on 23rd July, 1975 for US \$ 57 million and IDA Credit No. 911-IN signed on 21st June, 1979 for US \$ 175 million—for financing rural electrification projects in India. On the basis of the material procured by the participating State Electricity Boards and claims submitted, reimbursements are made by the World Bank. Up to 12th June, 1980, a total amount of U.S. \$ 48.774 million has been reimbursed by the World Bank against IDA Credit No. 572-IN. Reimbursements under IDA Credit No. 911-IN are yet to begin.

(b) No interest is levied, but a service charge at the rate of 3/4 of 1 per cent per annum of the principal amount of the Credit withdrawn and outstanding from time to time is payable by the Government of India to the World Bank (IDA) on these Credits.

(c) State-wise break-up of the value of orders placed for procurement of material under IDA Credit

No. 572-IN and the reimbursements received up to 12th June, 1980 are given in Annexure-I. State-wise allocations (tentative) under IDA Credit No. 911-IN are given in Annexure-II.

ANNEXURE-I

State-wise break up of value of orders placed for procurement of materials by the State Electricity Board under IDA Credit No. 572-IN and the reimbursements received from World Bank

Sl. No.	Name of State Electricity Boards	Value of orders placed	Amount of credit reimbursed by world Bank
(In million dollars)			
1.	Andhra Pradesh	5.188	3.363
2.	Assam	2.888	2.752
3.	Bihar	12.653	11.355
4.	Gujarat	2.338	2.496
5.	Karnataka	4.697	4.797
6.	Kerala	1.565	1.277
7.	Maharashtra	2.577	1.738
8.	Madhya Pradesh	7.419	6.150
9.	Orissa	2.039	1.391
10.	Punjab	2.725	2.945
11.	Rajasthan	2.541	2.760
12.	Tamil Nadu	5.131	5.198
13.	West Bengal	6.979	2.552
	Total	58.740	48.774

ANNEXURE-II

Tentative State-wise allocation of IDA Credit No. 911-IN for \$ 175 million.

(US \$ million)

Sl. No.	Name of State	Allocation
1	2	3
1.	Andhra Pradesh	13.12
2.	Assam	2.88

3.	Bihar	15.34
4.	Gujarat	10.92
5.	Karnataka	8.16
6.	Kerala	3.68
7.	Maharashtra	15.81
8.	Madhya Pradesh	21.40
9.	Orissa	5.23
10.	Punjab	9.60
11.	Rajasthan	11.82
12.	Tamil Nadu	12.35
13.	Uttar Pradesh	22.25
14.	West Bengal	15.44

Total 168.00

Million

Total \$ 168.00

Provision for cost escalation \$ 4.00

Provision for pilot project and Central Training Institute \$ 3.00

Total \$ 175.00

Special permit for Hard Coke Manufacturers Association

*550. SHRI JYOTIRMOY BOSU: Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether it is a fact that one Hard Coke manufacturers association has been given a special permit of 4000 tonnes of coal;

(b) if so, details thereof;

(c) is it also a fact that a similar permit for 4 lakhs tonnes was given to Nirsha Hard Coke Manufacturers Association;

(d) if so, details thereof; and